

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-442 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: M/s. Diamler Financial Services Pvt. Ltd. Vs. M/s. Pal News Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

For the Petitioner (s) : Mr. Rahul Lal Akhriya, Advocate

For the Respondent (s) : None

ORDER

Notice to the Respondent returnable on 3rd November, 2017. Dasti as well. Affidavit of service be filed.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)